

(Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (i) Review by the Government on the working of the Modern Food Industries (India) Limited, New Delhi, for the year 1990-91.
  - (ii) Annual Report of the Modern Food Industries (India) Limited, New Delhi, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT-1558/92]

**Annual Report and Review on the working of the Central Power Research Institute, Bangalore for 1990-91 with Statement for delay in laying these papers.**

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NONCONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): I beg to lay on the Table —

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Power Research Institute, Bangalore, for the year 1990-91 along with Audited Accounts.
  - (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Power Research Institute, Bangalore, for the year 1990-91.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-1559/92]

13.28 hrs.

#### MESSAGE FROM THE PRESIDENT

[English]

MR. DEPUTY SPEAKER: I have to inform the House that the Speaker received the following message dated the 13th March, 1992 from the President:-

"I have received with great satisfaction the expression of Thanks by the Members of the Lok Sabha for the Address which I delivered to both Houses of Parliament assembled together on the 24th February, 1992."

13.29 hrs.

#### MATTERS UNDER RULE 377

- (I) **Need to lay railway line between Vishrampur and Ambikapur in Sarguja district, Madhya Pradesh**

[Translation]

SHRI KHELSAI SINGH (Sarguja): Mr. Deputy Speaker, Sir, Sarguja is an Adivasi dominated district of Madhya Pradesh. The means of transportation are inadequate. All the political parties have been demanding the extension of the railway line from the Vishrampur railway station under the South-Eastern Railways, to the district headquarters at Ambikapur. The poor adivasis, harijans and others are facing severe financial hardships, due to the non-availability of transportation facilities. Their problems have aggravated, following the hike in fares by 45%. The Central and State Governments earn revenue to the tune of Rs. 550 crores annually, from coal, wood, Bamboo Bauxite etc. obtained from Sarguja district.

Therefore, it is my humble request to the Union Government that it should lay a 23

kilometer railway line from Vishrampur to the district headquarters at Ambikapur and provision for the same should be made in the Eighth Five Year Plan.

- (ii) **Need for setting up a Parliamentary Committee to review the working of scheme for conversion of dry latrines into low cost sanitation units**

SHRI CHHEDI PASWAN (Sasaram): Mr. Deputy Speaker, Sir, under the Scavenger Rehabilitation Action plan, the Central Government has only provided the designs and draft of the plan to the State Government for converting dry latrines into Sulabh Shauchalay' in the residential houses, which is to be strictly followed. Under this Action Plan, financial assistance and grant is made available from the funds allocated by the Centre and the State Governments provide assistance only to those people who undertake conversion of dry latrines into Sulabh Shauchalayas through the sulabh international.

But the Sulabh International, which has the monopoly over this work in Bihar and other states, is undertaking this conversion job in such a way that the new lavatories too are dry and this bottom surface remains 'Kuchcha'. Moreover, the norms regarding quantum of water to be used and the distance to be kept between the lavatory and the handpump laid down by the Sulabh international themselves amounts to admission of the fact that such lavatories lead to pollution of groundwater and air and that these latrines are to be cleaned between every three to six years, which is bound to create problems for the people in the villages and cities. Further, a big chunk of the State Government's allocation for Scavenger rehabilitation scheme is diverted to re-construction of community latrines, as a result of which dry latrines in residential areas are not converted and the money is utilised for urban development.

Therefore, I urge the Union Government to break the monopoly of one company

over this scheme and constitute an inquiry committee consisting of Lok Sabha Members, to go into the merits and demerits of the said scheme.

- (iii) **Need to run express trains between Haldibari - Sealdah and Coochbehar - Sealdah daily**

[English]

SHRI JITENDRA NATH DAS (Jalpaiguri): Sir, I beg to draw the attention of the Government to the fact that it was a long-standing demand of the people of North Bengal for introducing express trains, one from Haldibari to Sealdah and another from Coochbehar to Sealdah. The Government has decided to introduce both the trains. But I am sorry to state that it has been decided to run these trains tri-weekly. This will not solve the acute problems of travelling faced by the people of North Bengal. The only express train, the Darjeeling Mail, fails to accommodate all the passengers of the area of Coochbehar, Jalpaiguri, Darjeeling, Siliguri which are very busy business centres and Tea areas from where people often have to come to Calcutta for various purposes. Therefore, I urge upon the Railway Minister to run the said train daily instead of tri-weekly.

- (iv) **Need to provide adequate financial assistance to state government of Sikkim to encourage bamboos plantation in the state.**

SHRIMATI DIL KUMARI BHANDARI (Sikkim): Sir, Sikkim is perhaps the only State in the country having large varieties of bamboos. There are cultured and wild bamboos which can be grown in almost all variable altitude in Sikkim. Bamboos have multifarious uses and if grown in abundance and in a planned way, labour-intensive handicraft industry can be developed in the State. It can also provide raw-material for paper industry. Apart from this, there is growing demand of bamboo shoots not only in the country but from foreign countries